BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 150/9/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

Name of the Company:

Kadillac Chemicals Pvt Ltd.

V/s.

Shakti Bio Science Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. C5 Rushillesh Vyas

2. HARNISH K. SHAH

- Secreption (

Advocate

Respondent

<u>ORDER</u>

Learned PCS Mr. Rishikesh Vyas present for Operational Creditor/Petitioner. Learned Advocate Mr. Harmish Shah present for Respondent.

At request of both sides on the ground of settlement.

List the matter on 12.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 20th day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL